were finalized and whether minutes of the meetings are available in public domain and if so, the manner in which they could be accessed; and

(d) the details of consultative process that took place before the regulations were notified if no such Committee existed?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) to (d) The Central Government had constituted a Committee comprising Prof. Arun Nigavekar as Chairman and Shri Sumit Bose, Prof. Sunil Gupta, Prof. B. Thimme Gowda, Prof. Ashwini Kumar Mohapatra as members and Shri S.S. Sandhu as member-convener on 24th July, 2015. The terms of reference of the Committee were, inter-alia, to examine the Ph.D-NET qualification for entry of teachers in higher educational institutions so as to attract and retain talented and quality manpower in the teaching profession. Before submission of its report on 4th April, 2016, the Committee had ensured extensive consultations and obtained views/suggestions from various stakeholders, viz. Vice-Chancellors of the Universities, Education Secretaries /Directors of the Higher Education of the State Governments, Teachers' Associations and others. The recommendations of the Committee were forwarded to the UGC for consideration and finalization of the draft UGC (Minimum Standards and procedure for Award of M.Phil./Ph.D Degrees) Regulations, 2014. The UGC considered the recommendations of the Committee and finalized the draft regulations in its meeting held on 12th April, 2016.

Useable toilet facilities in schools

3234. SHRI DEREK O' BRIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that 68.7 per cent of schools visited for the Annual Status of Education Report (ASER), 2016 had useable toilet facilities and 3.5 per cent of the schools had no such facilities; and
- (b) whether the Ministry has taken any steps to achieve cent per cent useable toilet facilities in all schools and if so, the details and the timeline thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) No, Sir. Annual Status of Education Report (ASER), 2016 is a provisional report based on sample survey. ASER has recognised progress in the availability of useable toilets in schools. As per ASER (Rural), 2016, 68.7% of schools visited had toilet facilities that were useable on the day

[30 March, 2017]

(b) Under Swachh Vidyalaya initiative of the Ministry of Human Resource Development, 4,17,796 toilets were constructed/repaired in 2,61,400 elementary and secondary Government schools in a period of one year, thus ensuring that every Government school has separate functional toilets for girls and boys.

The Government of India supports State Governments and UT Administrations for creation and augmentation of infrastructural facilities including toilets in Government elementary and secondary schools under Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) programmes. The requirement of infrastructural facilities in schools are worked out every year by the respective State and Union Territory on incremental basis depending on their need and priority and this is reflected in their Annual Work Plan and Budget (AWP&B). Regular meetings are also held with representatives of States and UTs to monitor performance of infrastructure created in schools including provision and maintenance of separate toilets for girls and boys.

Since the inception of SSA in 2001 till 30.9.2016, 10.36 lakh school toilets have been sanctioned to States and UTs, out of which 9.69 lakh school toilets have been constructed. Since the inception of RMSA in 2009-10 till 31.3.2016, 19,800 toilet blocks have been sanctioned and constructed in States and UTs.

Under SSA programme, a School Maintenance Grant of ₹5,000/- per school (having upto 3 classrooms) and ₹10,000/- per school (having more than 3 classrooms), subject to the condition that the overall eligibility for the district would be ₹7,500/- per school, is regularly sanctioned in the Annual Work Plan and Budget of SSA of respective States and UTs. For secondary schools, under the RMSA an amount of ₹50,000 per school is provided as annual School Grant to the States and UTs. The school maintenance grant is utilized for the maintenance and minor repair of the school infrastructure including toilets.

The primary responsibility of maintenance of school toilets lies with the concerned State Government and UT Administration. The Ministry of Human Resource Development has advised all State Governments and UT Administrations to ensure proper maintenance of school toilets constructed under the Swachh Vidyalaya initiative

to keep them functional and also to take steps to bring about behavioural changes among students and teachers through an intensive awareness campaign so that the schools toilets are properly used, and kept neat and clean. The Ministry has requested to the Public Sector Undertaking (PSUs) who participated in the Swachh Vidyalaya initiative to maintain the toilets constructed by them for at least five years.

The Ministry of Panchayati Raj has advised the Panchayati Raj Departments of all States to include the provision for construction of toilets and regular repair of the toilets in schools in the Gram Panchayat Development Plans. The Secretaries of the Ministry of Drinking Water and Sanitation, Ministry of Panchayati Raj and Ministry of Human Resource Development (Department of School Education and Literacy) have also jointly issued a letter dated 6th April, 2016 requesting all States and UTs to ensure the Gram Panchayats take the lead in convening meetings with the Parent Teacher Associations of the schools for regular cleaning of the school toilets and for the disposal of solid and liquid waste generated in schools.

Kendriya Vidyalayas in Kangra district

3235. SHRIMATI VIPLOVE THAKUR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government proposes to expand the Kendriya Vidyalayas in the country;
 - (b) if so, the details thereof;
- (c) whether Government has received any request for setting up of Kendriya Vidyalaya in Kangra district of Himachal Pradesh; and
 - (d) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) and (b) At present 1136 Kendriya Vidyalayas (KV) are functional in the country. Sanction of the competent authority has recently been accorded for setting up of 50 new KVs under Civil / Defence sector. These new KVs are to be opened under the 'challenge mode', whereby the sponsoring authorities who fulfil the norms of Kendriya Vidyalaya Sangathan (KVS) within a specified time frame will be accorded priority on 'first come-first served' basis and the sanctions will be utilised accordingly.

(c) KVS has informed that no proposal in the prescribed format has been received for opening a new KV in Kangra District of Himachal Pradesh.